HIGH COURT OF JUDICATURE AT HYDERABAD

FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

SENIOR CIVIL JUDGES – Promotions, Transfers and Postings of Senior Civil Judges – **ORDERS** – **ISSUED**.

ROC.NO.3380/2015-B.SPL.

NOTIFICATION NO.793-B.SPL.

DATED:18.05.2015. READ:

High Court's Notification Roc.No.2558/2014-B.Spl., dated 06.05.2015

The High Court is pleased to order the following Promotions, Transfers and Postings of Senior Civil Judges:-

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The Junior Civil Judges mentioned in Column Number 2 who are empanelled for promotion as Senior Civil Judges in the High Court's Notification read above, are posted to the stations mentioned against their names in Column number 3. The respective officers are directed to handover charge of their post(s) to the officers mentioned in Column number 4 and get themselves relieved and proceed to their new stations and take charge of their respective posts from the officers mentioned in column number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	TO HAND OVER CHARGE OF HIS/HER POST(S) TO	TO TAKE CHARGE OF HIS/HER POST(S) FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri K.Hanumantha Rao Junior Civil Judge, Madhira, Khammam District	XI Addl. Chief Metropolitan Magistrate, Secunderabad.	Special Judicial Magistrate of First Class, Excise Court, Khammam.	XVI Addl. Chief Metropolitan Magistrate, Hyderabad
2.	Sri G.Venkateswarlu, Prl. Junior Civil Judge, Piler, Chittoor District.	Senior Civil Judge, Penukonda, Anantapur District.	Addl. Junior Civil Judge, Piler.	Senior Civil Judge, Hindupur
3.	Sri D.Ramakanth, Junior Civil Judge, Jogipet, Medak District.	IV Addl. Chief Metropolitan Magistrate, Hyderabad.	Junior Civil Judge, Narsapur	II Addl. Chief Metropolitan Magistrate, Hyderabad

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4.	Smt. R.Srilatha, Addl. Junior Civil Judge, Shadnagar, Mahabubnagar District	Prl. Senior Civil Judge, Mahabubnagar	Prl. Junior Civil Judge, Shadnagar.	Senior Civil Judge, Wanaparthy & also the posts of I and II Addl. Senior Civil Judges and Secretary, DLSA, Mahabubnagar
		assumption of charge as Pr I be in full additional charg	•	•
5.	Kum. C.K.Gayatri Devi, Junior Civil Judge, Banaganapalle, Kurnool District.	Addl. Senior Civil Judge, Kurnool.	Addl. Junior Civil Judge, Nandyal.	Senior Civil Judge, Allagadda.
6.	Smt. G.Geetha, Prl. Junior Civil Judge, Hindupur, Anantapur District.	Senior Civil Judge, Kovur, Nellore District	Junior Civil Judge, Madakasira	I Addl. Senior Civil Judge, Nellore
7.	Sri K.Pattabhirama Rao, Junior Civil Judge working on Other Duty as Assistant Director (Law), in the S.V.P. National Police Academy, Hyderabad.	V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad	Get himself relieved from his present post and proceed to his new station.	XIV Addl. Chief Metropolitan Magistrate, Hyderabad
8.	Smt. Shammi Parvin Sultana Begum, Prl. Junior Civil Judge, Visakhapatnam.	Senior Civil Judge, Dharmavaram, Anantapur District	I Addl. Junior Civil Judge, Visakhapatnam	Senior Civil Judge, Kadiri
9.	Smt. K.Sree Devi, Prl. Junior Civil Judge, Guntur	II Addl. Senior Civil Judge, Kakinada, East Godavari District	I Addl. Junior Civil Judge, Guntur.	III Addl. Senior Civil Judge, Kakinada
10.	Sri P.Thirumala Rao, Junior Civil Judge, Kuppam, Chittoor District	Senior Civil Judge, Adoni, Kurnool District	Junior Civil Judge, Palamaner	Senior Civil Judge, Allagadda
11.	Sri A.Veeraiah, Prl. Junior Civil Judge, Kothagudem, Khammam District	XVI Addl. Chief Metropolitan Magistrate, Hyderabad	I Addl. Junior Civil Judge, Kothagudem.	From Sri M.V. Bhaskara Rao, XVI Addl. Chief M.M. Hyderabad
12.	Sri P.Kesavacharyulu, Prl. Junior Civil Judge, Eluru, West Godavari District.	Addl. Senior Civil Judge, Machilipatnam, Krishna District	II Addl. Junior Civil Judge, Eluru.	From Sri V.S.S. Srinivasa Sarma, Addl. Senior Civil Judge, Machilipatnam.

13.	On relief, Sri V.S.S.Srinivasa Sarma, Addl. Senior Civil Judge, Machilipatnam.	Prl. Senior Civil Judge, Machilipatnam.		Shall regularly assume charge as Prl. Senior Civil Judge, Machilipatnam which post he is holding FAC
14.	Smt. S.Sree Vani, I Addl. Junior Civil Judge, Eluru, West Godavari District.	VIII Addl. Chief Metropolitan Magistrate, Hyderabad	Judicial Magistrate of First Class, Special Mobile Court, Eluru.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad
15.	Smt. P.Neeraja, Prl. Junior Civil Judge, Sangareddy, Medak District.	J N	Special Judicial Magistrate of First Class, Excise Court, Sangareddy	In consultation with Prl. District Judge, L.B. Nagar, Rangareddy District
16.	Sri P.Bhaskar Rao, IV Addl. Junior Civil Judge, Guntur (Juvenile Court)	Addl. Senior Civil Judge, Madanapalle, Chittoor District	VI Addl. Junior Civil Judge, Guntur.	From Sri R. Sarath Babu, Addl. Senior Civil Judge, Madanapalle, Chittoor District
17.	On relief Sri R.Sarath Babu, Addl. Senior Civil Judge, Madanapalle, Chittoor District	Prl. Senior Civil Judge, Madanapalle, Chittoor District		Shall regularly assume charge as Prl. Senior Civil Judge, Madanapalle, Chittoor District.
18.	Sri M.Johnson, Prl. Junior Civil Judge, Warangal	IX Addl. Chief Metropolitan Magistrate, Hyderabad	I Addl. Junior Civil Judge, Warangal.	VII Addl. Chief Metropolitan Magistrate, Hyderabad
19.	Sri T.Raja Venkatadri, Prl. Junior Civil Judge, Chirala, Prakasam District.	Secretary, District Legal Services Authority, Anantapur.	Addl. Junior Civil Judge, Chirala.	Senior Civil Judge, Gooty
20.	Sri M.A.Somasekhar, Junior Civil Judge, Koilkuntla, Kurnool District.	Secretary, District Legal Services Authority, Kurnool.	Addl. Junior Civil Judge, Nandyal.	Senior Civil Judge, Allagadda
21.	Smt. P.Mangakumari, Prl. Junior Civil Judge, Amalapuram, East Godavari District.	II Addl. Senior Civil Judge, Nandyal, Kurnool District	Junior Civil Judge, Mummidivaram	Senior Civil Judge, Allagadda

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22.	Sri Shaik Sikkinder Basha, Prl. Junior Civil Judge, Anakapalle, Visakhapatnam District	Senior Civil Judge, Rayachoti, Kadapa District	II Addl. Junior Civil Judge, Anakapalle	Senior Civil Judge, Rayachoti and also the post of Senior Civil Judge (FTC) Rajampet at Badwel.
	ri Shaik Sikkinder Basha, a dapa District, he will be in Raja		he post of Senior Ci	
23.	Smt. R.Danieruth, Prl. Junior Civil Judge, Tadepalligudem, West Godavari District	XII Addl. Chief Metropolitan Magistrate, Hyderabad	II Addl. Junior Civil Judge, Tadepalligudem	XV Addl. Chief Metropolitan Magistrate, Hyderabad
24.	Smt. P.Vijaya Durga, Junior Civil Judge, Mahabubnagar.	XIII Addl. Chief Metropolitan Magistrate, Hyderabad	Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar	XVII Addl. Chief Metropolitan Magistrate, Hyderabad
25.	Kum. K.Vanisree, Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District.	Secretary, District Legal Services Authority, Chittoor.	Addl. Junior Civil Judge, Parvathipuram	Addl. Senior Civil Judge, Chittoor District

II

The Senior Civil Judges mentioned in Column Number 2 are transferred and posted in the Courts/Posts mentioned against their names in Column Number 3. The respective officers are directed to handover charge of their post(s) to the officers mentioned in Column Number 4 and get themselves relieved and proceed to their new stations and take charge of their respective court/post from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	TO HAND OVER CHARGE OF HIS/HER POST(S) TO	TO TAKE CHARGE OF HIS/HER POST(S) FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri K.Sudershan, Senior Civil Judge, Mancherial	Secretary, District Legal Services Authority, Karimnagar		Prl. Senior Civil Judge, Karimnagar

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2.	Sri T.Venkata Subba Rao, Secretary, District Legal Services Authority, Anantapur	Senior Civil Judge, Atmakur, Kurnool District	Senior Civil Judge, Gooty	Senior Civil Judge, Nandikotkur, Kurnool District
3.	Smt. C.Satya Vani, Addl. Senior Civil Judge, Anantapur	Secretary, District Legal Services Authority, Nellore.	Senior Civil Judge, Gooty and also the post of Prl. Senior Civil Judge, Anantapur	I Addl. Senior Civil Judge, Nellore
4.	Sri G.Lakshmi Narasimha Reddy, Senior Civil Judge, Penukonda, Anantapur District	Secretary, District Legal Services Authority, Guntur.	Senior Civil Judge, Hindupur	I Addl. Senior Civil Judge, Guntur.
5.	Sri B.Satyanarayana, Senior Civil Judge, Dharmavaram, Anantapur District.	III Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District	Senior Civil Judge, Kadiri	Addl. Senior Civil Judge, Gajuwaka, Visakhapatnam District
6.	Sri G.Satya Prabhakar Rao, Prl. Senior Civil Judge, Chittoor	IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District	Addl. Senior Civil Judge, Chittoor.	II Addl. Chief Metropolitan Magistrate, Vijayawada
7.	Sri O.Venkata Nageswar Rao, Addl. Senior Civil Judge, Tirupati, Chittoor District	Prl. Senior Civil Judge, Guntur.	Prl. Senior Civil Judge, Tirupati	I Addl. Senior Civil Judge, Guntur
8.	Sri B.Venkataramana, Prl. Senior Civil Judge, Madanapalle, Chittoor District	Prl. Senior Civil Judge, Nandyal, Kurnool District.	Addl. Senior Civil Judge, Madanapalle	Senior Civil Judge, Allagadda
9.	Sri D.Viswanadham, Senior Civil Judge, Srikalahasti, Chittoor District	Senior Civil Judge, Yellamanchili, Visakhapatnam District	Prl. Senior Civil Judge, Tirupati	Addl. Senior Civil Judge, Anakapalle
10.	Smt. N.Rajya Lakshmi, Senior Civil Judge, Puttur, Chittoor District	Senior Civil Judge, Bobbili, Vizianagaram District	Prl. Senior Civil Judge, Tirupati	Senior Civil Judge, Parvathipuram
11.	Sri U.U.Prasad, Senior Civil Judge, Punganur, Chittoor District.	Senior Civil Judge, Kandukur, Prakasam District	Addl. Senior Civil Judge, Madanapalle.	Prl. Senior Civil Judge, Ongole

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12.	Ms. S.Sree Lakshmi,	Senior Civil Judge,	Prl. Senior Civil	Senior Civil
	Secretary, District Legal Services Authority, Rajahmundry, East Godavari District	Chirala, Prakasam District	Judge, Rajahmundry	Judge, Parchur
13.	Smt. B.Gayathri, I Addl. Senior Civil Judge, Rajahmundry, East Godavari District	II Addl. Senior Civil Judge, Vijayawada, Krishna District	Prl. Senior Civil Judge, Rajahmundry	I Addl. Senior Civil Judge, Vijayawada
14.	Sri R.Venkata Naga Sundar, I Addl. Senior Civil Judge, Kakinada, East Godavari District	Secretary, District Legal Services Authority, Visakhapatnam	Prl. Senior Civil Judge, Kakinada	Prl. Senior Civil Judge, Visakhapatnam
15.	Sri G.Chakrapani, II Addl. Senior Civil Judge, Kakinada, East Godavari District	Senior Civil Judge, Repalle, Guntur District	III Addl. Senior Civil Judge, Kakinada	Senior Civil Judge, Bapatla
16.	Sri P.Rajendra Prasad, Senior Civil Judge, Razole, East Godavari District.	Addl. Senior Civil Judge, Srikakulam.	Senior Civil Judge, Amalapuram	Prl. Senior Civil Judge, Srikakulam
17.	Sri R.V.V.S.Murali Krishna, Senior Civil Judge, Pithapuram, East Godavari District	Prl. Senior Civil Judge, Chittoor.	Senior Civil Judge, Peddapuram.	Addl. Senior Civil Judge, Chittoor
18.	Sri T.Venkateswarlu, Senior Civil Judge, Kothapeta, East Godavari District	VI Addl. Senior Civil Judge, Visakhapatnam.	Senior Civil Judge, Amalapuram.	II Addl. Senior Civil Judge, Visakhapatnam
19.	Smt. M.V.Ramana Kumari, Secretary, District Legal Services Authority, Guntur.	Prl. Senior Civil Judge, Tenali, Guntur District.	I Addl. Senior Civil Judge, Guntur.	I Addl. Senior Civil Judge, Guntur
20.	Sri A.Satyanand, IV Addl. Senior Civil Judge, Guntur	Prl. Senior Civil Judge, Kovvur, West Godavari District.	I Addl. Senior Civil Judge, Guntur.	Senior Civil Judge, Tadepalligudem
21.	Sri A.Narasimha Murthy, Addl. Senior Civil Judge, Tenali, Guntur District	Secretary, District Legal Services Authority, Eluru, West Godavari District.	I Addl. Senior Civil Judge, Guntur	Senior Civil Judge, Tadepalligudem

22.	Sri G.Durgaiah, Prl. Senior Civil Judge, Narasaraopet, Guntur District	Senior Civil Judge, Avanigadda, Krishna District.	Addl. Senior Civil Judge, Narsaraopet	Secretary, District Legal Services Authority, Machilipatnam
23.	Sri N.Naga Raju, Senior Civil Judge, Mangalagiri.	I Addl. Senior Civil Judge, Kakinada, East Godavari District.	I Addl. Senior Civil Judge, Guntur	Prl. Senior Civil Judge, Kakinada
24.	Sri R.J.Viswanadham, Senior Civil Judge Repalle, Guntur District.	Senior Civil Judge, Addanki, Prakasam District	Senior Civil Judge, Bapatla	Secretary, District Legal Services Authority, Ongole
25.	Ms. C.P.Vindheswari, I Addl. Judge, City Civil Court, Hyderabad	Prl. Senior Civil Judge, Kothagudem, Khammam District.	IV Addl. Judge, City Civil Court, Hyderabad	I Addl. Senior Civil Judge, Kothagudem.
26.	Sri G.Raja Gopal, II Addl. Judge, City Civil Court, Hyderabad	Senior Civil Judge, Jagtial, Karimnagar District	XVII Addl. Judge, City Civil Court, Hyderabad.	Prl. Senior Civil Judge, Karimnagar
27.	Smt. G.Neelima, III Addl. Judge, City Civil Court, Secunderabad	Secretary, District Legal Services Authority, Warangal.	V Addl. Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Mahabubabad
28.	Sri M.V.Harinath, VII Addl. Judge, City Civil Court, Hyderabad	Secretary, District Legal Services Authority, Nizamabad.	IV Addl. Judge, City Civil Court, Hyderabad	Prl. Senior Civil Judge, Nizamabad
29.	Sri P.Vasanth, III Addl. Chief Metropolitan Magistrate, Hyderabad	II Addl. Senior Civil Judge, Warangal.	II Addl. Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Mahabubabad
30.	Smt. S.N.Sree Devi, IV Addl. Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Jangaon, Warangal District	II Addl. Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Mahabubabad
31.	Smt. G.Rajani, V Addl. Chief Metropolitan Magistrate, Hyderabad (Juvenile Court)	Senior Civil Judge, Zaheerabad, Medak District	XIV Addl. Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Sangareddy
32.	Sri V.V.Srinivasa Anjaneya Murthy, VIII Addl. Chief Metropolitan Magistrate, Hyderabad	Senior Civil Judge, Huzurabad, Karimnagar District	XV Addl. Chief Metropolitan Magistrate, Hyderabad	Addl. Senior Civil Judge, Karimnagar

VII Addl. Chief Senior Civil 33. Sri B.Rajasekhar, Prl. Senior Civil Judge, Addl. Chief IX Warangal. Metropolitan Judge, Mahabubabad Metropolitan Magistrate, Magistrate, Hyderabad Hyderabad XVI Addl. Chief 34. Ch.V.R.R.Vara Prasad, Addl. Senior Civil Ι Senior Civil Metropolitan Chief Judge, Warangal. XI Addl. Judge, Magistrate, Mahabubabad Metropolitan Hyderabad and Magistrate, also the post of Secunderabad X Addl. Chief Metropolitan Magistrate, Secunderabad 35. Smt, P.V.P.Lalitha Siva Senior Civil XV Addl. Chief Senior Civil Judge, Jyothi. Medak. Metropolitan Judge, Siddipet Chief XII Addl. Magistrate, Metropolitan Hyderabad Magistrate, Hyderabad 36. Sri D.Hemanth Kumar Senior Civil Judge, XVII Addl. Chief Senior Civil Addl. Chief Adilabad XIII Mancherial, Metropolitan Judge, Adilabad Metropolitan District. Magistrate, Magistrate (Mahila Hyderabad Court), Hyderabad 37. Onrleief Addl. Chief Х Sri M.V. Bhaskar Rao on relief by Sri M.V.Bhaskar Rao, Metropolitan his successor will regularly assume Chief XVI Addl. Magistrate, charge as X Metropolitan Metropolitan Secunderabad Magistrate, Secunderabad. Magistrate, Hyderabad 38. Smt. G.Malathi, Prl. Senior Civil Judge, Prl. Senior Civil Senior Civil Secretary, Anantapur Judge, Kadapa Judge, Gooty District Services Legal Authority, Kadapa. 39. Sri V.Bala Bhaskar Rao, II Addl. Senior Civil Prl. Senior Civil Prl. Senior Civil Judge, Judge, L.B. Secretary, District Judge, L.B.Nagar, Services Rangareddy District. Karimnagar Nagar, Legal Authority, Karimnagar Rangareddy 40. Sri K.Lakshman, Addl. Senior Civil Prl. Senior Civil Ι Secretary, Senior Civil Judge, Judge, District Legal Judge, L.B.Nagar, Rangareddy District. Jagtial, Karimnagar Karimnagar Services District Authority, Rangareddy District Sri K.Bhavani Prasad, 41. Prl. Senior Civil Judge, Addl. Senior Civil Senior Civil Adilabad Senior Civil Judge, Asifabad, Judge, Judge, Adilabad Huzurabad, Karimnagar District. Karimnagar District

42. Sri K.Siva Civil I Addl. Prl. Senior Civil Rama Senior Judge, Chief Srikalahasthi, Chittoor Judge, Tirupati Krishna. Metropolitan IV Addl. Chief District. Magistrate, Metropolitan Vijayawada Magistrate, Vijayawada, Krishna District 43. Sri S.Ramanaiah, I Addl. Senior Senior Civil Judge, Secretary, Civil Judge, II Addl. Senior Civil Darsi. Prakasam District Legal Judge, Vijayawada, District. Vijayawada Services Krishna District. Authority, Ongole 44. Sri G.Gnana Suvarna Senior Civil Judge, Secretary, Senior Civil Raju, Tanuku, West Godavari **District Legal** Judge, Judge, Services Senior Civil District Tadepalligudem Avanigadda, Krishna Authority, District. Machilipatnam 45. Civil Prl. Senior Civil I Addl. Senior Sri K.Chiranjeevulu, Senior Judge, Senior Civil Judge, Mangalagiri, Guntur Judge, Civil Judge, Nandigama, Krishna District. Vijayawada Guntur District 46. Addl. Civil I Addl. Senior Sri Ch. Madhava Smt. A.Lakshmi, Senior Civil Judge, Senior Civil Judge, Judge, Narsaraopet, Rao. Addl. Nuzvid, Krishna District Guntur District. Civil Senior Vijayawada Judge, Narsaraopet. 47. On relief. Prl. Civil Will regularly Senior - -Sri Ch. Madhava Rao. Judge. Narsaraopet, assume charge Guntur District. as Prl. Senior Addl. Senior Civil Judge, Narsaraopet, Civil Judge, Guntur District. Narsaraopet, which post he is holding FAC Senior Civil 48. Sri G.Adinarayana, Prl. Senior Civil Judge, Senior Civil Secretary, District Rajampet, Kadapa Judge, Judge, Services District. Allagadda Rayachoti. Legal Authority, Kurnool. 49. VII Addl. Senior Civil Senior Civil II Addl. Senior Sri A.Gayathri Devi, Addl. Senior Civil Judge, Visakhapatnam. Judge, Civil Judge, Judge, Kurnool. Allagadda and Visakhapatnam also the post of Prl. Senior Civil Judge, Kurnool. 50. Sri G.Anwar Basha, Civil Prl. Senior Civil Secretary, District Senior Senior Civil Judge, Legal Services Judge, Allagadda Judge, Kadapa Adoni, Kurnool District. Authority, Kadapa.

51.	Sri V.Sreenivasulu, Prl. Senior Civil Judge, Nandyal, Kurnool District.	Addl. Senior Civil Judge, Anantapur	Senior Civil Judge, Allagadda	Senior Civil Judge. Gooty		
52.	Sri T.M.C.Vijaya Kumar. II Addl. Senior Civil Judge, Nandyal, Kurnool District.	Senior Civil Judge, Nuzvid, Krishna District.	Senior Civil Judge, Allagadda	I Addl. Senior Civil Judge, Vijayawada		
53.	Sri K.Seshagiri Rao, Secretary, District Legal Services Authority, Mahabubnagar.	I Add. Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Wanaparthy and also the posts of Prl, I and II Addl. Senior Civil Judges, Mahabubnagar.	XVII Addl. Judge, City Civil Court, Hyderabad.		
54.	Sri P.Chandra Sekhara Prasad, Senior Civil Judge, Medak.	XVIII Addl. Judge, City Civil Court, Hyderabad.	ty Civil Court, Judge, Siddipet			
55.	Sri Huzaib Ahmed Khan, Senior Civil Judge, Zaheerabad.		Senior Civil Judge, Sangareddy	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.		
56.	Sri M.Rama Krishna, Secretary, District Legal Services Authority, Nellore.	I Addl. Senior Civil Judge, Rajahmundry, East Godavari District	I Addl. Senior Civil Judge, Nellore.	Prl. Senior Civil Judge, Rajahmundry		
57.	Smt. S.Rajani, Prl. Senior Civil Judge, Nellore.	Secretary, District Legal Services Authority, Rajahmundry, East Godavari District	I Addl. Senior Civil Judge, Nellore.	Prl. Senior Civil Judge, Rajahmundry		
58.	Sri Shaik Madar, Senior Civil Judge, Kovur, Nellore District	Senior Civil Judge, Nandigama, Krishna District.	I Addl. Senior Civil Judge, Nellore and also the post of Senior Civil Judge, Kavali.	Prl. Senior Civil Judge, Vijayawada		

59.	Smt. B.Prathima, Senior Civil Judge, Bodhan, Nizamabad District	VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Prl. Senior Civil Judge, Nizamabad.	Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
60.	Sri K.V.L.Harinath, Senior Civil Judge, Kandukur, Prakasam District	I Addl. Chief Metropolitan Magistrate, Visakhapatnam.	Prl. Senior Civil Judge, Ongole.	Chief Metropolitan Magistrate, Visakhapatnam
61.	Kum. P.Radhamma, Senior Civil Judge, Addanki, Prakasam District	Senior Civil Judge, Punganur, Chittoor District.	Secretary, District Legal Services Authority, Ongole	Addl. Senior Civil Judge, Madanapalle
62.	Smt. N.Santhi, Senior Civil Judge, Chirala, Prakasam District	Senior Civil Judge, Kavali, Nellore District.	Senior Civil Judge, Parchur	I Addl. Senior Civil Judge, Nellore.
63.	Sri V.B.S.Srinivasa Rao, Senior Civil Judge, Darsi, Prakasam District	Senior Civil Judge, Kothapeta, East Godavari District	Secretary, District Legal Services Authority, Ongole	Senior Civil Judge, Amalapuram.
64.	Smt. I.Sailaja Devi, I Addl. Senior Civil Judge-cum-I Addl. Chief Metropolitan Magistrate, L.B.Nagar, Rangreddy District.	Secretary, District Legal Services Authority, Nalgonda	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	Senior Civil Judge, Nalgonda.
65.	Sri Parak Jeevan, II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Secretary, District Legal Services Authority, Adilabad.	Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Senior Civil Judge, Adilabad.
66.	Smt. V.A.L.Satyavathi, VII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District	Secretary, District Legal Services Authority, Khammam.	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District and also the post of Senior Civil Judge, Medchal.	Senior Civil Judge, Khammam.

67.	Sri M.Venkata Ramana, VIII Addl. Senior Civil Judge, L.B.Nagar, Rangreddy District.	Senior Civil Judge, Bodhan, Nizamabad District	Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Prl. Senior Civil Judge, Nizamabad.	
68.	Sri A.Karna Kumar, Addl. Senior Civil Judge, Srikakulam	Senior Civil Judge, Razole, East Godavari District	Prl. Senior Civil Judge, Srikakulam	Senior Civil Judge, Amalapuram	
69.	Smt. S.Sree Devi, VI Addl. Senior Civil Judge, Visakhapatnam	Prl. Senior Civil Judge, Eluru, West Godavari District.	II Addl. Senior Civil Judge, Visakhapatnam	Senior Civil Judge, Tadepalligudem	
70.	Sri R.Shiva Kumar, Senior Civil Judge, Narsipatnam, Visakhapatnam District	Prl. Senior Civil Judge, Kurnool.	Prl. Senior Civil Judge, Anakapalle.	Senior Civil Judge, Allagadda.	
71.	Sri L.Sridhar, I Addl. Chief Metropolitan Magistrate, Visakhapatnam	Addl. Senior Civil Judge, Eluru, West Godavari District.	Chief Metropolitan Magistrate, Visakhapatnam	Senior Civil Judge, Tadepalligudem	
72.	Sri M.Tirumala Rao, Senior Civil Judge, Bobbili, Vizianagaram District	Senior Civil Judge, Piler, Chittoor District	Senior Civil Judge, Parvathipuram	Addl. Senior Civil Judge, Chittoor	
73.	Smt. D.Sarala Kumari, Secretary, District Legal Services Authority, Warangal	III Addl. Judge, City Civil Court, Secunderabad	Senior Civil Judge, Mahabubabad	V Addl. Judge, City Civil Court, Hyderabad	
74.	Sri Ch.Eswara Prasada Rao I Addl. Senior Civil Judge, Warangal.	VII Addl. Judge, City Civil Court, Hyderabad	Senior Civil Judge, Mahabubabad, and also the post of Prl. Senior Civil Judge, Warangal	IV Addl. Judge, City Civil Court, Hyderabad	
75.	Sri D.Ravindra Sarma, II Addl. Senior Civil Judge, Warangal	Senior Civil Judge, Medchal, Rangareddy District	Senior Civil Judge, Mahabubabad	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District	
76.	Sri R.Tirupati, Senior Civil Judge, Jangaon, Warangal District.	III Addl. Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge, Mahabubabad	II Addl. Chief Metropolitan Magistrate, Hyderabad	

77.	Smt. P.Lakshmi Saradha, Secretary, District Legal Services Authority, West Godavari at Eluru.	Senior Civil Judge, Puttur, Chittoor District.	Senior Civil Judge, Tadepalligudem	Prl. Senior Civil Judge, Tirupati		
78.	Smt. K.Sunitha, Prl. Senior Civil Judge, Eluru	Prl. Senior Civil Judge, Nellore.	Senior Civil Judge, Tadepalligudem	I Addl. Senior Civil Judge, Nellore.		
79.	Smt. P.Kamala Devi, Addl. Senior Civil Judge, Eluru	IV Addl. Senior Civil Judge, Guntur.	Senior Civil Judge, Tadepalligudem	I Addl. Senior Civil Judge, Guntur.		
80.	Smt. K.Radha Ratnam, Senior Civil Judge, Tanuku, West Godavari District	Addl. Senior Civil Judge, Tenali, Guntur District.	Senior Civil Judge, Tadepalligudem	I Addl. Senior Civil Judge, Guntur		
81.	Sri K.Rama Srinivasa Rao, Prl. Senior Civil Judge, Kovvur, West Godavari District.	Senior Civil Judge, Narsipatnam, Visakhapatnam District.	Senior Civil Judge, Tadepalligudem	Prl. Senior Civil Judge, Anakapalle.		
82.	On relief, Sri S.Prasad, Senior Civil Judge, Rayachoti, Kadapa District.	Addl. Senior Civil Judge, Kadapa.		Prl. Senior Civil Judge, Kadapa.		
83.	Sri G.Ramgopal, Senior Civil Judge Machilipatnam, Krishna District.	Prl. Senior Civil Judge, Tirupati, Chittoor District	Secretary, District Legal Services Authority, Machilipatnam	Sri P.Venkata Sadananda Murthy, Prl. Senior Civil Judge, Tirupati.		
84.	On relief, Sri P.Venkata Sadananda Murthy, Prl. Senior Civil Judge, Tirupati, Chittoor District	Addl. Senior Civil Judge, Tirupati, Chittoor District		Regularly assume charge as Addl. Senior Civil Judge, Tirupati, Chittoor District		
85.	Sri D.Ammanna Raja, Additional. Senior Civil Judge, Ongole, Prakasam District.	Senior Civil Judge, Pithapuram, East Godavari District	Prl. Senior Civil Judge, Ongole	Senior Civil Judge, Peddapuram.		

86.	Smt. Y.Hemalatha,	Addl.	Senior	Civil	Addl. Senior Civil	Prl. Senior Civil
	Secretary, District	Judge,		Ongole,	Judge, Chittoor	Judge, Ongole.
	Legal Services	Prakasar	n Distri	ct.		
	Authority, Chittoor.					

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders/till the susbstitute posted takes charge.

- NOTE: 1. All the officers under orders of transfer are directed to join their new stations on or before 01.06.2015.
 - 2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 - 3. All the officers who are under orders of transfer shall fill up Part-I and Part-II of Annual Confidential Reports and submit the same to the concerned Prl. District Judges and relieve themselves.
 - 4. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Head who in turn will make alternative arrangements, intimating the same to the High Court.
 - 5. The Officers, viz., Sri S. Prasad, Sri G. Ramgopal, Sri D. Ammanna Raja and Smt. Y. Hemalatha, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their request.
 - 6. The Order placed in <u>the High Court's Web Site http://hc.tap.nic.in</u> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (VIGILANCE)

То

- 1. The officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Personal Secretaries to the **Registrars**, and **District Judge (Enquiries)**, High Court of Judicature at Hyderabad (for placing before the Registrars for information).
- 4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.F) Department, Government of Telangana, Hyderabad.
- 6. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Hyderabad.
- 7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.

- 8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
- 9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10. The Chief Judge, City Civil Court, Hyderabad
- **11**. The Chief Judge, City Small Causes Court, Hyderabad.
- 12. The Metropolitan Sessions Judge, Hyderabad.

13. THE PRL. DISTRICT JUDGES:

Adilabad, Anantapur, Chittoor, ast Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

14. THE I ADDL. DISTRICT JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

- 15. The Metropolitan Sessions Judge, Visakhapatnam and Vijayawada.
- 16. The Pay and Accounts Officer, Hyderabad.

17. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.

 The Section Officers:- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section and (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad

19. THE EDITORS:

- 1. THE HINDU, HYDERABAD.
- 2. THE DECCAN CHRONICLE, SECUNDERABAD
- 3. THE NEW INDIAN EXPRESS, HYDERABAD
- 4. THE EENADU, HYDERABAD
- 5. THE VAARTHA, HYDERABAD.
- 6. THE ANDHRA JYOTHI. HYDERABAD.
- 7. THE SIASAT, HYDERABAD
- 8. THE JANATHA DAILY, 20-125, 4th Street, Sarada Nagar Colony, Dilsukhnagar, Hyderabad.